

# RESUME OF WORK DONE BY LOK SABHA

(THIRTEENTH LOK SABHA- SIXTH SESSION, 2001)  
(19th February to 27th April 2001)

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## P R E F A C E

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the Sixth Session, i.e. from 19th February to 27th April, 2001.

**G.C.MALHOTRA**  
*Secretary-General*

## 1. DURATION OF SESSION

Date of Commencement :	@19 February, 2001
Date of Adjournment Sine die :	*27 April, 2001**
Date of Prorogation :	3 May, 2001
Total Number of days of Session :	68 days
Number of actual sittings :	31 days
Number of Hours of sittings :	109 hours 09 mts.

@The first sitting commenced with the playing of National Anthem.

\* As per schedule:—

(i) In order to enable Standing Committees to consider Demands for Grants, the House was adjourned on 23.3.2001 to meet again on 16.4.2001.

(ii) Originally, the session was scheduled to conclude on 11 May, 2001.

As per decision taken in the meeting of H.S. with Leaders of Parties/Groups held on 25 April, 2001, the Lok Sabha was adjourned sine die on 27 April, 2001 in view of the Assembly elections in five States. Accordingly, the sittings fixed for 28 April, 2, 3, 4, 8, 9, 10 and 11 May, 2001 stood cancelled.

\*\* The last sitting ended with the playing of National Song.

**2. ADJOURNMENT MOTION  
BROUGHT BEFORE THE HOUSE**

Subject	Name of the Members who had tabled notices	Date on which brought before the House	Time taken	Remarks
The disclosure by Tahaika.com in arms other deals exposing corruption at the highest level of administration.	Kunwar Akhilesh Singh Dr. Raghuvansh Prasad Singh	17.4.2001	H M 0 03	After hearing the members who had tabled notices, the Speaker withheld his consent to the motion.

**3. BILLS**  
**(i) Government Bills**

Sl.No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ Remarks
1.	The Indian Universities (Repeal) Bill, 2000, as passed by Rajya Sabha	—	22.11.2000 (Earlier Session)	22.2.2001 (Consideration and passing)	1 51	2	2	Passed, as amended.
2.	The Chit Funds (Amendment) Bill, 2000, as passed by Rajya Sabha	—	20.12.2000 (Earlier Session)	22.2.2001 (Consideration and passing)	0 51	3	2	Passed, as amended.
3.	The Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Bill, 2000	30.11.2000 (Earlier Session)	—	22.2.2001 (Consideration and passing)	0 52	2	2	Passed, as amended.
4.	The Colonial Prisoners Removal (Repeal) Bill, 2000	13.12.2000 (Earlier Session)	—	22.2.2001 (Consideration and passing)	0 15	2	2	Passed, as amended.
5.	The Judicial Administration Laws (Repeal) Bill, 2000, as passed by Rajya Sabha	—	30.11.2000 (Earlier Session)	22.2.2001 2.3.2001 (Consideration and passing)	0 52	2	2	Passed, as amended
6.	The Banking Companies (Legal Practitioners' Clients, Accounts) Repeal Bill, 2001	26.2.2001	—	7.3.2001 (Consideration and passing)	0 26	—	—	Passed
7.	The Finance Bill, 2001	28.2.2001	—	25.4.2001 (Consideration and passing)	06 10	73	52	Passed, as amended
*8.	The Taxation Laws (Amendment) Bill, 2001	1.3.2001	—	2.3.2001 (Consideration and passing)	0 54	—	—	Passed
9.	The Electricity Regulatory Commissions (Amendment) Bill, 1999	23.12.1999 (Earlier Session)	—	2.3.2001 (Consideration and passing)	1 26	18	18	Passed, as amended
10.	The Auroville (Emergency Provisions) Repeal Bill 2000	22.11.2000 (Earlier Session)	—	2.3.2001 (Consideration and passing)	0 19	2	2	Passed, as amended
11.	The Inter-State Water Disputes (Amendment) Bill, 2001	7.3.2001	—	—	—	—	—	Pending
12.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill,	—	29.11.2000 (Earlier Session)	7.3.2001 (Consideration and passing)	02 09	2	2	Passed, as amended

	<i>as passed by Rajya Sabha</i>							
13.	The General Insurance Business (Nationalisation) Amendment Bill, 2001	12.3.2001	—	—	—	—	—	Pending
14.	The Hyderabad Export Duties (Validation) Repeal Bill, 2001.	12.3.2001	—	—	—	—	—	Pending
15.	The Protection of Plant Varieties and Farmers' Rights Bill, 2000, <i>as reported by the Joint Committee.</i>	14.12.1999 (Earlier Session)	—	12.3.2001	03 39	54	—	Motion for consideration moved on 12.3.2001 was not concluded on that day — Pending
16.	The Appropriation (Railways) Vote on Account Bill, 2001.	20.3.2001	—	20.3.2001 (Consideration and passing)	0 02	—	—	Passed
17.	The Appropriation (Railways) Bill, 2001	20.3.2001	—	20.3.2001 (Consideration and passing)	0 02	—	—	Passed
18.	The Appropriation (Vote on Account) Bill, 2001.	20.3.2001	—	20.3.2001 (Consideration and passing)	0 02	—	—	Passed
19.	The Appropriation Bill, 2001.	20.3.2001	—	20.3.2001 (Consideration and passing)	0 02	—	—	Passed
20.	The Appropriation (Railways) No. 2, Bill, 2001.	20.4.2001	—	20.4.2001 (Consideration and passing)	0 02	—	—	Passed
21.	The Appropriation (No. 2) Bill, 2001.	24.4.2001	—	24.4.2001 (Consideration and passing)	0 02	—	—	Passed
22.	The Industrial Disputes (Banking Companies) Decision (Repeal) Bill, 2001, <i>as passed by Rajya Sabha.</i>	—	27.4.2001	—	—	—	—	Pending
23.	The U.P. Sugarcane Cess (Validation) Repeal Bill, 2001, <i>as passed by Rajya Sabha.</i>	—	27.4.2001	—	—	—	—	Pending

#### SUMMARY

1.	Bills pending at the end of the last Session	27
2.	Bills introduced	12
3.	Bills opposed at introduction stage	1
4.	Bills passed by Rajya Sabha and laid on the Table	6
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil

6.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7.	Bills passed	17
8.	Bills negatived	Nil
9.	Bills withdrawn	Nil
10.	Bills—part discussed	1
11.	Motions for adjournment of debate on the Bills adopted	Nil
12.	Bills referred to Select Committee	Nil
13.	Bills referred to Joint Committee	Nil
14.	Bills reported by Select Committee	Nil
15.	Bills reported by Joint Committee	Nil
16.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17.	Bills referred to Standing Committee by Chairman/ Speaker	Nil
18.	Bills reported by Standing Committee	2
19.	Bills pending at the end of Sixth Session of Thirteenth Lok Sabha	28

**(ii) Bills Referred to the Standing Committee and Presentation / Laying of Reports thereof**

Sl. No.	Title of the Bill	Date of Introduction In Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of Reference	Date of Presentation/ Laying of Reports	Remarks
1.	The Election Laws (Amendment) Bill, 1999	9.12.1999 (L.S.)	Chairman	Home Affairs (17.1.2000)	18.4.2001	Pending in Lok Sabha
2.	The Constitution (Ninety-First Amendment) Bill, 2000	27.11.2000	Chairman	Home Affairs (6.2.2001)	26.4.2001	Pending in Lok Sabha
3.	The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Bill, 2001	7.3.2001 (R.S.)	Chairman	Human Resource Development (12.3.2001)		Pending with the Committee
4.	The Foreign Trade (Development and Regulation) Amendment Bill, 2001	24.4.2001 (R.S.)	Chairman	Commerce (2.5.2001)		Pending with the Committee
5.	The Consumer Protection (R.s.) (Amendment) Bill, 2001	26.4.2001	Speaker	Food, Civil Supplies & Public Distribution (10.5.2001)		Pending with the Committee

**(iii) Private Members' Bills**

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the case Bills passed by Rajya Sabha)	Date(s) of discussion in Table (in the H M	Time taken Lok Sabha	No. of amend-abled	No. of amend-ments carried	Progress/ Remarks
1	The Supreme Court of India (Establishment of a Permanent Bench at Nagpur) Bill, 2000 by Shri Vilas Muttemwar, M.P.	23.2.2001	—	—	—	—	—	Pending
2.	The Official Languages (Amendment) Bill, 2000 (Amendment of section 3, etc.) by Shri G.M. Banatwalla, M.P.	23.2.2001	—	—	—	—	—	Pending
3.	The Compulsory Registration of Marriages Bill, 2000 by Shri G.S. Basavaraj, M.P.	23.2.2001	—	—	—	—	—	Pending
4.	The Marriage (Restriction of Expenditure) Bill, 2000 by Shri G.S. Basavaraj, M.P.	23.2.2001	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill, 2000 (Amendment of article 248, etc.) by Shri Suresh Kurup, M.P.	23.2.2001	—	—	—	—	—	Pending
6.	The Illegal Immigrants (Identification and Deportation) Bill, 2000 by Shri Anant Gangaram Geete, M.P.	23.2.2001	—	—	—	—	—	Pending
7.	The Factories (Amendment) Bill, 2000 (Amendment of section 51, etc.) by Shri Bal Krishna Chauhan, M.P.	23.2.2001	—	—	—	—	—	Pending
8.	The Commission of Inquiry (Amendment) Bill, 2000 (Amendment of section 3) by Shri G.M. Banatwalla, M.P.	23.2.2001	—	—	—	—	—	Pending
9.	The Representation of the People (Amendment) Bill, 2000	23.2.2001	—	—	—	—	—	Pending

	(Amendment of section 77) by Shri Hannan Mollah, M.P.							
10.	The National Highways (Amendment) Bill, 2000 (Amendment of section 5) by Shri Hannan Mollah, M.P.	23.2.2001	—	—	—	—	—	Pending
11.	The Payment of Unemployment Allowance Bill, 2000 by Shri Hannan Mollah, M.P.	23.2.2001	—	—	—	—	—	Pending
12.	The Constitution (Amendment) Bill, 2000 (Amendment of article 200, etc.) by Shri Hannan Mollah, M.P.	23.2.2001	—	—	—	—	—	Pending
13.	The Abolition of Child Labour Bill, 2000 by Shri G.S. Basavaraj, M.P.	23.2.2001	—	—	—	—	—	Pending
14.	The Land Acquisition (Amendment) Bill, 2000 (Amendment of section 4) by Shri G.M. Banatwalla, M.P.	23.2.2001	—	—	—	—	—	Pending
15.	The Consumer Protection (Price Determination of the Products Manufactured in the Private Sector) Bill, 2000 by Dr. V. Saroja, M.P.	23.2.2001	—	—	—	—	—	Pending
16.	The Domestic Workers (Conditions of Service) Bill, 2000 by Dr. V. Saroja, M.P.	23.2.2001	—	—	—	—	—	Pending
17.	The National Commission for Children Bill, 2000 by Dr. V. Saroja, M.P.	23.2.2001	—	—	—	—	—	Pending
18.	The Income-Tax (Amendment) Bill, 2000 (Amendment of section 1, etc.) by Shri Prakash Paranjpe, M.P.	23.2.2001	—	—	—	—	—	Pending
				—	—	—	—	Pending

	Financial Assistance to the State of Uttaranchal Bill, 2000 by Shri Harpal Singh Sathi, M.P.							
20.	The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Amendment Bill, 2000 ( <i>Insertion of new section 68A, etc.</i> ) by Shri Priya Ranjan Dasmunsi, M.P.	23.2.2001	—	—	0—16 minutes taken on introduction of Bills from Sl. No. 1 to 20	—	—	Pending
21.	The Constitution (Amendment) Bill, 2000 ( <i>Insertion of New article 75A, etc.</i> ) by Shri Anant Ganga Ram Geete, M.P.	17.12.1999	—	24.11.2000 (fifth Session) 23.2.2001	2-10 (excluding 01 minute taken during 5th Session)	—	—	Discussion on the motion for consideration not concluded. Pending.

#### SUMMARY

1.	Bills pending at the end of the last session	149
2.	Bills introduced	20
3.	Bills withdrawn	Nil
4.	Bills negatived	Nil
5.	Bills removed from the Register of Pending Bills	Nil
6.	Bills part-discussed	1
7.	Bills pending at the end of the Session <i>vide</i> para No. 1906 of Bulletin Part-II, dated May 9, 2001	169

## 4. COMMITTEES

### (i) Financial Committees

Name of Committees	No. of Sitting	Duration	Average percentage of attendance by members	Study Tours/ Local Visits Undertaken	Reports Presented		Remarks
					Original	Action taken	
		H-M					
Committee on Estimates	2	3-35	51.5%	—	*1	**1	***One Action taken Statement.
Committee on Public Undertakings	2	1-35	25%	—	1	-	Laid two Study Reports and one Action Taken Statement.
Committee on Public Accounts	8	14-50	42.4%	—	3	-	Laid 14 Action Taken Statements.
	12	20-00	39.63%	—	5	1	

\* Ministry of Communications (Deptt. of Telecommunications)—“Telecommunication Services in Rural Areas”.

\*\* Action Taken by Government on the recommendations contained in the Third Report of Estimates Committee (12th L.S.) on the Ministry of Finance (Deptt. of Economic Affairs—Banking Division)—Public Sector Banks—Bad Debts..

\*\*\* Delhi Development Authority.

### (ii) Standing Committees

Sl. No.	Name of Committees	No. of Sitting	Duration	Average percentage of attendance by members	Study Tours/ Local Visits Undertaken	Reports Presented		Remarks
						Original	Action Taken	
			H. M.					
1.	Committee on Agriculture	8	15-20	44.60%	—	11		Three Statements
2.	Committee on Defence	4	9-00	45.7%	—	1	1	
3.	(I) Committee on Energy	6	12-00	44%	—	4	4	
	(ii) Sub-Committees-							
	(i) Atomic Energy	1	0-30	30%	—	—	—	
	(ii) Power	1	0-45	50%	—	—	—	
	(iii)Hydel Power	1	0-45	20%	—	—	—	
	(iv) NCES							
(v) Coal	1	1-00	20%	—	—	—		
		1	1-00	60%	—	—	—	
4.	Committee on External Affairs	8	11-51	33.31%	—	—	@1	@Fifth Report on Demands for Grants of Ministry of External Affairs (2001-2002)
5.	Committee on Finance	7	16-25	42.85%	—	5	4	
6.	Committee on Food,	4	17-00	40.8%	—	*2	—	*10th & 11th Reports on

	Civil Supplies and Public Distribution								Demands for Grants (2001-2002)
7.	Committee on Labour & Welfare	4	12-45	44.87%	—	3	—		
8.	(I) Committee on Petroleum and Chemicals (Main Committee)	4	7-15	22%	—	3	—		
	(II) Sub-Committee on Petroleum	5	6-05	07%	—	—	—		
9.	(I) Committee on Railways	4	9-00	46.06%	—	1	4		
	(II) Study Group II	1	1-00	50%	—	—	—		
10.	Committee on Urban and Rural Development	9	18-20	50%	—	5	5		
11.	Committee on Information & Technology	17	30-45	36.8%	—	6	2		

**(iii) Committees other than Financial and Standing Committees**

Sl. No.	Name of Committee	No. of sittings	Duration	Average percentage of attendance by members	Study Tours/ Local Visits Undertaken	Reports Presented Original	Reports On which Action Taken	Remarks
1.	Business Advisory Committee	4	3 -20	66.66%	—	3	—	
2.	Committee of Privileges	1	0-20	26%	—	1	—	Second Report re. Question of privilege given notice of by Shri Sis Ram Ola, MP against the District Collector, Jhunjhunu, Rajasthan for having allegedly ordered search of his room in Hotel Shekhawati' Jhunjhunu on 21 November, 1998 with a view to maligning his reputation was presented to Speaker on 16 March, 2001
3.	Committee on Ethics	2	1-05	40%	—	—	—	
4.	Committee on Absence of Members from the sittings of the House	1	1-00	73.3%	—	1	—	
5.	Committee on Government Assurances	4	5-15	50%	—	—	—	
6.	Committee on Papers Laid on the Table	2	2-00	53%	—	1	—	
7.	Committee on Petitions	3	2-05	62%	—	2	—	
8.	Committee on Private Members' Bills and Resolutions	3	2-30	51%	—			
9.	Joint Committee on Offices of Profit	1	0-40	40%	—			
10.	Committee on the	4	4-45	39%	—	—	@1	

	Welfare of Scheduled Castes and Scheduled Tribes.							
11.	Rules Committee	—	—	—	—	—	—	—
12.	Study Group of House Committee to Examine unauthorized use of motor garage	1	1-00	50%	—	—	—	—
13.	Committee on Subordinate Legislation	—	—	—	—	—	—	—
14.	Joint Committee on Salaries and Allowances of Members of Parliament	1	1-00	60%	—	—	—	—
15.	General Purposes Committee	—	—	—	—	—	—	—
16.	Railway Convention Committee	2	1-50	45%	—	—	1	—
17.	Joint Committee on Food Management in Parliament House Complex	2	1	33.3%	—	—	—	—

**@ Tour Report**

### 5. DIVISIONS

Date	Subject matter	Brief question on Which division was sought	Final results	Remarks
1.3.2001	The motion "that this House disapproves the proposed disinvestment of Bharat Aluminium Company Limited" moved by Shri Rupchand Pal	On the Motion for adoption	Negatived Ayes: 154 Noes:263 Abst: 1	Bu Operating AVR machine

## 6. FINANCIAL BUSINESS

## RAILWAY BUDGET

\*Budget (Railways) for 2001  
2002

26.2.2001

\*20.3.2001

\*\*Discussion and  
voting on  
Demands for  
Grants on  
Account

1-15

			(Railways)	
*Supplementary Demands for Grants in respect of Budget (railways) for 2000-2001	19.3.2001	*20.3.2001	** Discussion and voting on Supplementary Demands for Grants (Railways) (Voted without discussion)	0-05
Demands for Grants (Railways) for 2001-2002.	26.2.2001	20.4.2001	* Discussion and voting (Voted without discussion)	0-01
<b>GENERAL BUDGET</b>				
*Budget (General) for 2001-2002	28.2.2001	*20.3.2001	***Discussion and voting on Demands for Grants on Account (General)	1-52

			(Voted without discussion)	
Discussion and voting on Demands for Grants of Ministry/Department of-				
(1) Rural Development	24.4.2001			3-33
(2) Disinvestment	24.4.2001			3-14
Guillotining of the Demands for Grants of Ministries/ Department of-				

\*\* Due to continued disturbance in the House, General Discussion on the Railway Budget could not take place and rule 331(G) was suspended to facilitate the Standing Committee to consider the Demands for Grants of the Railways.

\*\*\*Due to continued disturbance in the House, General Discussion on the General Budget could not take place and rule 331(G) was suspended to facilitate the Standing Committee to consider the Demands for Grants of concerned Ministries/Departments.

## 7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period of which Leave granted	Date when leave Granted
1.	Shri Laxman Giluwa	24.07.2000 to 25.08.2000 and 20.11.2000 to 15.12.2000	23.03.2001
2.	Shri V.M. Sudheeran	20.11.2000 to 05.12.2000	
3.	Shri M.V. handrashekara Murthy	20.11.2000 to 22.12.2000	
4.	Shri Ashok Kumar Singh Chandel	20.11.2000 to 22.12.2000	
5.	Late Shri Indrajit Gupta	*20.11.2000 to 22.12.2000	
6.	Prof. Kailasho Devi	19.02.2001 to 23.03.2001	
7.	Shri Vinod Khanna	19.02.2001 to 23.03.2001	

\*Leave period of 33 days was condoned as the member had expired on 20.02.2001.

**8. MOTIONS**  
**(i) Motions under Rules 191 and 342**

Sl. No.	Brief Subject	Motion under Rule	Name of Member who moved	Date of discussion	Time taken H M	Ministry/ Department concerned	Remarks
1.	Motion disapproving the proposed disinvestment of Bharat Aluminium Company Limited.	191	Shri Rupchand Pal	1.3.2001	6 47	Department of Disinvestment	Negatived
2.	Motion regarding appointment of a Joint Committee to go into the irregularities and manipulations in all their ramifications in all transactions, including insiders trading, relating to shares and other financial instruments and the role of banks, brokers and promoters, stock exchanges, financial institutions, corporate entities and regulatory authorities and matters relating thereto.	191	Shri Pramod Mahajan	26.4.2001	0 01	Finance	Adopted

**MOTIONS UNDER RULES 191 AND 342**

**SUMMARY**

No. of notices received	:	661
No. of motions admitted	:	82
No. of motions discussed	:	1
No. of motions remained part-discussed	:	Nil
Total time taken	:	6 hrs. 48 minutes

**(ii) Motions under Rule 388 for Suspension of Rules**

Sl. No.	Brief Subject	Name of Member who moved	Date(s) on which motion discussed	Time taken H M	Remarks
1.	Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject-matter of the clause to which it relates, in its application to Government amendment Nos. 3 and 16 to the Electricity Regulatory Commissions (Amendment) Bill, 1999.	Shri Suresh Prabhu	2.3.2001	0 01	Adopted
2.	Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject-	Shri Yashwant Sinha	25.4.2001	0 03	Adopted

matter of the clause to which it relates, in its application to Government amendment Nos. 40, 45, 47, 49, 55 and 56 to the Finance Bill, 2001.

## 9. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of Obituary Reference	Time taken H. M.
1.	*Shri Jitendra Prasada (Sitting Member)	16.01.2001	19.02.2001	0 18
2.	*Smt. Nisha Chaudhary (Sitting Member)	30.01.2001		
3.	Shri Yashwant Singh Kushwah (Member, Fourth Lok Sabha)	25.08.1999		
4.	Shri Ram Kanwar Berwa (Member, Sixth Lok Sabha)	21.12.2000		
5.	Shri Manubhai Shah (Member, Second and Third Lok Sabha)	28.12.2000		
6.	Shri Bhawani Lal Verma (Member, Tenth Lok Sabha)	30.12.2000		
7.	Dr. Sushila Nayar (Member, Second to Fourth and Sixth Lok Sabha)	03.01.2001		
8.	Shri G. Lakshmanan (Member, Seventh Lok Sabha)	10.01.2001		
9.	Smt. Vijaya Raje Scindia (Member, Second, Third, Fifth and Ninth to Twelfth Lok Sabha)	25.01.2001		
10.	Shri V.N. Gadgil (Member, Seventh to Ninth Lok Sabha)	06.02.2001		
11.	Reference to the loss of thousands of lives and destruction of property in the earthquake of unprecedented intensity in Gujarat	26.01.2001		
12.	*Shri Indrajit Gupta (Sitting Member)	20.02.2001	20.02.2001	01 00
13.	Dr. Hira Lal Roy (Member, Twelfth Lok Sabha)	09.02.2001	23.02.2001	0 04
14.	Shri Purna Sinha (Member, Sixth Lok Sabha)	25.01.2001	02.03.2001	0 08
15.	Shri K. R. Natarajan (Member, Eighth Lok Sabha)	11.02.2001		
16.	Shri Roop Nath Singh Yadav (Member, Sixth Lok Sabha)	13.02.2001		
17.	Prof. Narain Chand Parashar (Member, Fifth, Seventh and Eighth Lok Sabha)	21.02.2001		

18.	Shri C.D. Patel (Member, Seventh and Eighth Lok Sabha)	22.02.2001		
19.	Shri Jagadish Bhattacharyya (Member, Fifth Lok Sabha)	09.03.2001	16.04.2001	0 05
20.	*Shri Devi Lal (Member, Seventh and Ninth Lok Sabha)	06.04.2001		
21.	Shri P. Kolandaivelu (Member, Eighth Lok Sabha)	12.04.2001	20.04.2001	0 03
22.	Shri D.K. Naikar (Member, Seventh to Tenth Lok Sabha)	31.07.1999	26.04.2001	0 06
23.	Shri O. Bharathan (Member, Eleventh Lok Sabha)	03.03.2001		
24.	Shri Kunwar Mahmud Ali Khan (Member, Sixth Lok Sabha)	22.04.2001		

**\* House was adjourned for the day without transacting any business.**

## 10. PAPERS LAID ON THE TABLE

(a)	By Government	....	983
(b)	By Private Member	....	Nil

## 11. PETITIONS

Petitions presented by Members —

## 12. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion	Members who moved and seconded	No. of Amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken H M	President's message reported on
19.2.2001	7.3.2001 8.3.2001 12.3.2001	Shri Vijay Kumar Malhotra Dr. S. Venugopal	1214	—	12.3.2001	13 32	20.3.2001

## 13. QUESTIONS

### (I) STARRED QUESTIONS

- (a) Number of Questions put down in Question Lists for oral answers 600  
 (b) Number of Questions orally answered 66

### (II) SHORT NOTICE QUESTIONS

- (a) Number of Questions put down in Short Notice Question List NIL  
 (b) Number of Short Notice Question orally answered NIL  
 (c) Number of Short Notice Question laid on Table of the House NIL

### (III) UNSTARRED QUESTIONS

- (a) Number of Questions put down in Question Lists for written answers 6214\*  
 (b) Number of Questions for which written answers were laid on the Table including those put down for oral answer but were not called for answer or the Member was absent. 6748

### (IV) Half-AN-HOUR discussion arising out of answers to questions during the Sixth Session of Thirteenth Lok Sabha

Sl. No.	Brief subject	Name of Members who got priority in the ballot to raise the discussion	Date of Discussion	Ministry/Deptt.	Time Taken  H-M
		—NIL—			

## 14. RESIGNATION OF MEMBER

Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
Shri Babu Lal Marandi	Bihar	Dumka, (now in Jharkhand)	08.03.2001	Resigned on 4.3.2001, consequent upon his election to Jharkhand Legislative Assembly. Announcement was made in the House on 12.03.2001.

## 15. RESOLUTIONS

### (i) Resolution placed before the House by the Speaker

Subject	Date of placing before the House	Time taken H M	Time Taken H-M	Ministry/ Department concerned	Remarks
Today, in this new millennium, when all civilizations are coming together through dialogue and shared values, we are shocked by the Taliban announcements of intended acts of religious fundamentalism and terrorism against human culture and civilization. They have moved tanks and guns to destroy one of the greatest examples of human creativity. This intent of destroying The two thousand year old statues of Buddha and the Buddhist shrines in Bamiyan would	2.3.2001	0 02		External Affairs	Adopted unanimously

constitute an appalling act of cultural vandalism.					
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## (ii) Statutory Resolutions

Subject	Article/ Section of Constitution/Act	Name of Member Remarks Who moved	Date of moving and discussion	Time Taken	Ministry/ Department concerned	Remarks
Disapproval of the Taxation Laws (Amendment) Ordinance, 2001 (No. 2 of 2001) promulgated by the President on 3.2.2001.	Article 123	Shri Ajay Chakraborty	2.3.2001	0 55*	External Affairs	Withdrawn

\*Discussed together with the motion for consideration of the Taxation Laws (Amendment) Bill, 2001.

## (iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken	Ministry/ Departments	Remarks
1.	Proper utilization of funds for the welfare of Scheduled Castes and Scheduled Tribes	Dr. V. Saroja	15.12.2000 (fifth Session) 2.3.2001	H-M  2-20 (excluding 05 minutes taken during fifth session)	(i) Social Justice and Empowerment (ii) Tribal Affairs	Withdrawn
2.	Adequate funds for completion of all pending projects	Shri Ramanand	2.3.2001	0-10	(ii) Statistics and Programme Implementation (iii) Planning	Discussion not concluded

## 16. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1	Cancellation of sitting fixed for 5 March and 30 April, 2001 and fixation of sitting of Lok Sabha on 28 April, 2001	27.2.2001	On recommendation of Business Advisory Committee, Lok Sabha agreed to cancel its sittings fixed for Mondays, the 5th March, and the 30th April, 2001 as there were no sittings of the House on Tuesdays, the 6th March, 2001 [Idu' Zuha (Bakrid)] and the 1st May, 2001 (May Day) and to fix its sitting on Saturday, the 28th April, 2001 for transaction of Government business.
2.	Cancellation of sitting fixed for 9 March, 2001	7.3.2001	The Speaker announced in the House that Business Advisory Committee at its sitting held on the 2nd March, 2001 recommended <i>inter alia</i> cancellation of sitting fixed for Friday, the 9th March, 2001 on account of Holikadahana. The House agreed.

3.	Cancellation of sittings fixed for 28 April, 2, 3, 4, 8, 9, 10 and 11 May, 2001	26.4.2001	The Speaker announced in the House that the Leaders of Parties and Groups at their meeting held on the 25th April, 2001, decided that the House should be adjourned <i>sine die</i> on Friday, the 27th April, 2001 in view of Assembly elections in five States. The House agreed. Accordingly, House adjourned <i>sine die</i> on Friday, the 27th April, 2001 and sittings fixed for 28th April, the 2nd, the 3rd, 4th, 8th, 9th, 10th and 11th May, 2001 were cancelled.
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### 17. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Under Rule	Name of member who moved	Date(s) Of discussion	Time Taken H-M	Ministry/ Department Concerned	Remarks
1	On the statement made by the Minister of Agriculture regarding situation caused by severe earthquake of 26 January, 2001 in Gujarat.	193	Shri Harin Pathak	26.2.2001 27.2.2001	9 28	Agriculture	Discussion concluded
2.	Problems being faced by farmers.	193	Shri Ramji Lal Suman	1.3.2001  13.3.2001  26.4.2001	10-50	Agriculture	Discussion concluded

### SHORT DURATION DISCUSSION UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

#### SUMMARY

No. of notices received	:	186
No. of discussions admitted	:	2
No. of discussions held	:	2
No. of discussion remained part-discussed	:	Nil
Total time taken	:	20 Hours 18 Minutes

**18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN  
ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/RULINGS**

Sl. No.	Subject	By Whom	Date
1	Observation regarding suspension of Rule 331G(a) of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to General discussion on the Railway and General Budgets for the year 2001- 2002, to enable the Standing Committees to consider the Demands for Grants and present their Reports to the House when it re-assembles on 16.4.2001.	Speaker	20.3.2001
2.	Observation regarding adjournment of the House <i>sine die</i> on 27.4.2001 in accordance with the decision arrived at the Leaders meeting held on 25.4.2001 in view of the Assembly elections in five States.	The Spekaer	26.4.2001
3.	Valedictory references on the conclusion of Sixth session of Thirteenth Lok Sabha	The Speaker, the Leader of Opposition (Smt. Sonia Gandhi) and the Prime Minister.	27.4.2001

**19. STATEMENTS**

**(i) Statements made/laid by Ministers under Rule 372**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H-M
1	* Inundation of Bagdigi Colliery of Bharat Coking Coal Ltd.on 2.2.2001.	Shri Syed Shahnawaz Hussain	22.2.2001	0 05
2.	Jammu & Kashmir	Shri Atal Bihari Vajpayee	22.2.2001	0-05
3.	Government business for the week commencing 26.2.2001.	Shri Pramod Mahajan	23.2.2001	0 02
4.	Situation caused by severe earthquake of 26.1.2001 in Gujarat.	Shri Nitish Kumar	26.2.2001	0 10
5.	Outbreak of fever in Siliguri (West Bengal).	Dr. C.P. Thakur	26.2.2001	0 05
6.	Government business for the week commencing 7.3.2001.	Shri Pramod Mahajan	2.3.2001	0 02
7.	Taliban move to destroy Buddhist relics in Afghanistan.	Shri Jaswant Singh	2.3.2001	0 01
8.	Government business for the week commencing 12.3.2001.	Shri Pramod Mahajan	8.3.2001	0 02
9.	* Price policy for copra for 2001 season.	Shri Pramod Mahajan	21.3.2001	0 01
10.	Launch of G.S.L.V.	Shri Atal Bihari Vajpayee	19.4.2001	0 05
11.	Government business for the week commencing 23.4.2001	Shri Pramod Mahajan	20.4.2001	0 02
12.	Correcting the reply given on 26.2.2001 to Starred Question No. 65 by Shri Raghuvansh Prasad Singh, M.P. and Shri Shankar Prasad Jaiswal, M.P. regarding Cellular Telephone Service and reasons for delay in correcting the reply.	Shri Ram Vilas Paswan	23.4.2001	0 01
13.	* Correcting the reply given on 12.3.2001 to Starred Question No. 210 by Shri Raghuvansh Prasad Singh, M.P. and Shri R.S. Patil, M.P. regarding Development and Upgradation of Airports and correcting reply given on	Shri Sharad Yadav	23.4.2001	0 01

	12.3.2001 to Starred Question No. 220 by Shri G.S. Basavaraj, M.P. and Shri Iqbal Ahmed Saradgi, M.P. regarding Exodus of Pilots.			
14.	@Recent incidents at India-Bangladesh border	Shri Jaswant Singh	23.4.2001	0 16
15.	Raids on Custom officials	Shri Yashwant Sinha	26.4.2001	0 04

\*Laid a copy (Hindi and English Versions) on the Table of the House.

@Some members also made submissions on the subject.

### (ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Thirteenth Lok Sabha as on 6.6.2001

	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (20.10.1999 to 29.10.1999)	49	42	85.71
Second Session (29.11.1999 to 23.12.1999)	174	130	74.71
Third Session (23.2.2000 to 17.5.2000)	225	154	68.44
Fourth Session (24.7.2000 to 25.8.2000)	163	125	76.68
Fifth Session (20.11.2000 to 22.12.2000)	188	134	71.27
Sixth Session (19.2.2001 to 27.4.2001)	249	102	40.96

### (iii) Statement showing the time spent on disorderly scenes/ interruptions in the House during Sixth Session of Thirteenth Lok Sabha

Date	Time spent on Interruptions	Time lost due to Adjournment of the House following Interruptions	Remarks
23.2.2001	0 -04	2 - 11	Interruptions started at 12.15 P.M. and continued upto 12.19 P.M. Due to interruptions Lok Sabha adjourned at 12.19 P.M. to meet at 3.30 P.M.
26.2.2001	0 -09	0 - 51	Interruptions started at 11 A.M. and continued upto 11.09 A.M. At 11.09 A.M. Lok Sabha adjourned to meet at 12 Noon.
14.3.2001	0 -02	0 - 02	Interruptions started at 11 A.M. and continued upto 11.02 A.M. Lok Sabha adjourned at 11.02 A.M. to meet at 1 P.M. At 1 P.M. Interruptions again started. Amidst interruptions papers etc. were laid and at 1.03 P.M. Lok Sabha adjourned for the day.
			Interruptions started at 11 A.M. and continued upto 11.01 A.M. Lok

			Sabha adjourned at 11.01 A.M. for the day.
16.3.2001	0 -05	5 - 55	Interruptions started at 11 A.M. and continued upto 11.05 A.M. Lok Sabha adjourned at 11.05 A.M. for the day.
19.3.2001	0-04	5 - 50	Interruptions started at 11 A.M. and continued upto 11.04 A.M. Lok Sabha adjourned at 11.094 A.M. to meet at 12 Noon. At 12.00 P.M., interruptions again started. Amidst interruption papers etc. were laid and at 12.06 P.M. Lok Sabha adjourned for the day.
20.3.2001	0 -03	5 - 39	Interruptions started at 11.00 A.M. and continued upto 11.03 A.M. Lok Sabha adjourned at 11.03 A.M. to meet at 12.00 Noon. At 12.00 Noon, interruptions again started. Amidst interruptions, papers etc. were laid and other business transacted and Lok Sabha adjourned at 12.18 P.M. for the day.
21.3.2001	0 -- 03	5 - 51	Interruptions started at 11.00 A.M. and continued upto 11.03 A.M. Lok Sabha adjourned at 11.03 A.M. to meet at 12.00 Noon. Amidst interruptions papers etc. were laid and Lok Sabha adjourned at 12.06 P.M. for the day.
22.3.2001	0 - 03	5 - 57	Interruptions started at 11.00 A.M. and continued upto 11.03 A.M. Lok Sabha adjourned at 11.03 A.M. for the day.
23.3.2001	0 - 02	5 - 52	Interruptions started at 11.00 A.M. and continued upto 11.02 A.M. Lok Sabha adjourned at 11.02 A.M. to meet at 12.00 Noon. Amidst interruptions papers etc. were laid and Lok Sabha adjourned at 12.06 P.M. for the day.
17.4.2001	0 - 06	4 - 32	Interruptions started at 12.22 P.M. and continued upto 12.25 P.M. Lok Sabha adjourned at 12.25 P.M. to meet at 2.00 P.M. At 2.00 P.M. interruptions again started and continued upto 14.03 P.M. Lok Sabha adjourned at 14.03 P.M. for the day.
18.4.2001	0- 04	4 -55	Interruptions started at 12.01 P.M. and continued upto 12.05 P.M. Lok Sabha adjourned at 12.05 P.M. for the day.
19.4.2001	0- 02	4 -50	Interruptions started at 12.08 P.M. and continued upto 12.10 P.M. At 12.10 P.M. Lok Sabha adjourned for the day.
20.4.2001	—	4 -38	Interruptions started at 12.00 P.M. and amidst interruptions, members made submissions and Lok Sabha adjourned at 12.06 P.M. to meet at 3.00 P.M. After Lok Sabha re-assembled at 3.00 P.M., amidst interruptions, the Appropriation (Railways) No. 2, Bill 2001 was introduced and passed and Lok Sabha adjourned at 3.16 P.M. for the day.
23.4.2001	0- 02	0 -02	Interruptions started at 12.25 P.M. and continued upto 12.27 P.M. Lok Sabha adjourned at 12.27 P.M. for the day.
	0-50	73-28	

Time calculated on the basis of the normal time of the House *i.e.* from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

**(iv) Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon during Sixth Session of Thirteenth Lok Sabha**

Date	Number of matters raised	Number of Members who spoke	H. M.
			Time Taken
			H-M
19.2.2001	Nil	Nil	Nil
20.2.2001	Nil	Nil	Nil
22.2.2001	12	17	0- 45
23.2.2001	1	2	0- 05
26.2.2001	Nil	Nil	Nil

27.2.2001	22	25	1- 06
28.2.2001	Nil	Nil	Nil
1.3.2001	19	24	0- 37
2.3.2001	27	28	0- 56
7.3.2001	14	19	0- 53
8.3.2001	4	16	1- 02
12.3.2001	Nil	Nil	Nil
13.3.2001	23	27	1 -11
14.3.2001	Nil	Nil	Nil
15.3.2001	Nil	Nil	Nil
16.3.2001	Nil	Nil	Nil
19.3.2001	Nil	Nil	Nil
20.3.2001	Nil	Nil	Nil
21.3.2001	Nil	Nil	Nil
22.3.2001	Nil	Nil	Nil
23.3.2001	Nil	Nil	Nil
16.4.2001	Nil	Nil	Nil
17.4.2001	1	3	0- 18
18.4.2001	Nil	Nil	Nil
19.4.2001	Nil	Nil	Nil
20.4.2001	1	1	0- 03
23.4.2001	Nil	Nil	Nil
24.4.2001	Nil	Nil	Nil
25.4.2001	7	16	0- 50
26.4.2001	13	14	0- 40
27.4.2001	1	1	0- 07
Total	145	193	8-33

## 20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE SIXTH SESSION OF THIRTEENTH LOK SABHA

BUSINESS	Time Taken	Percentage Of the Total Time Taken
ADJOURNMENT MOTION	0 03	0.04
BILLS—		
(a) Government Bills	19 56	18.26
(b) Private Member's Bills	2 26	2.22
BUDGETS—		
(a) Railway Budget	1 21	1.23
(b) General Budget	8 49	8.07
DISCUSSIONS—		
(a) Half-an-Hour Discussions (Rule 55)		
(b) Short Duration Discussions (Rule 193)	20 18	18.68
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	8 33	7.83
MATTERS UNDER RULE 377	1 45	1.60
MOTIONS		
(a) Motion under rules 91 and 342	6 48	6.22
(b) Motions under rules 388	0 04	0.06
PRESIDENT ADDRESS	13 32	12.39
QUESTIONS	17 14	15.78
RESOLUTIONS—		
(a) Resolutions placed before the House by the Speaker	0-02	0.03
(b) Statutory Resolutions	*	
(c) Private Members' Resolutions		2.29

	2 30	
Statements (Rule 372)	1 02	0.94
OTHER MATTERS such as Paper Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	4 46	4.36
<b>TOTAL</b>	109 09	100.00

\* Joint discussion took place on Statutory Resolution- [vide Statement No. 15(ii) Sl. No. 1] and Motion for Consideration of connected Government Bill [vide Statement No. 3(i) Sl. No. 8] Time taken on Joint discussion has been shown under Government Bills.